

FORM-G

**INVITATION FOR EXPRESSION OF INTEREST
FOR GRAND REALITY PRIVATE LIMITED**

REAL ESTATE INDUSTRY, DELHI

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	Grand Reality Private Limited CIN: U45201DL2006PTC242451
2.	Address of the registered office	Registered office: P-11-12, L.G.F., N.D.S.E, PART-II, South Extension, NEW DELHI - 110049
3.	URL of website	Not Applicable
4.	Details of Place where majority of fixed Assets are located	Pune, Maharashtra.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year.	Corporate Debtor has booked a revenue of Rs. 5,68,00,000 in F. Y. 2021-2022 by selling Transferable Development Rights (TDRs).
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	May be obtained by sending an email to cirp-grpl@efficaxindia.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Tangible Net Worth - Rs. 5,00,00,000/- Refundable Earnest Money Deposit (non-interest bearing) - Along with EOI - Nil Along with Resolution Plan - Rs. 1,00,00,000/- (Through RTGS). 10% of the Amount of Resolution Plan within three days of approval of Resolution Plan by COC after adjusting the EMD amount. Deposit will be in form of interest free deposit or Bank

		<p>Guarantee of a Scheduled Commercial Bank.</p> <p>The Resolution Applicant must have adequate experience in the field of development of Real Estate Projects to the satisfaction of the RP/CoC.</p> <p>The Resolution applicant should not be disqualified under Section 29A of IBC, 2016.</p>
10.	Last date for receipt of expression of interest	10 th August, 2023
11.	Date of issue of provisional list of prospective resolution applicants	20 th August, 2023
12.	Last date for submission of objections to provisional list	25 th August, 2023
13.	Process email id to submit EOI	cirp-grpl@efficaxindia.com



Rakesh Kumar Jindal
 Resolution Professional
 For Grand Reality Private Limited
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 Narang Colony, Tri Nagar, Near Rose Garden Delhi-110035
 Correspondence Address: 70-D, 3rd Floor, Pocket-A,
 Vikas Puri Extension, New Delhi - 110018.
 Email Id: cirp-grpl@efficaxindia.com/iprakesh.jindal@gmail.com

Date: 10.07.2023
 Place: New Delhi